

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 146 OF 2017

Dated: 16th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Rajasthan Renewable Energy Corporation Ltd. ... Appellant(s)
Vs.
M/s. Shree Cement Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Susan Mathew

Counsel for the Respondent(s) : Mr. Ashwin Ramanathan
Mr. Utkarsh Singh
h/f Mr. Anand K. Ganesan
for R-1, 3 & 4

Mr. Pallav Mongia
Mr. Abhinav Goyal for R-5

Mr. P. N. Bhandari for R-6 & 7

Mr. R. K. Mehta
Ms. Himanshi Andley for R-8

ORDER

For the reasons separately recorded, the appeal is dismissed.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk